

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:446
ANSWERED ON:23.11.2006
BRAKE INSPECTION IN PASSENGER TRAINS
Ahir Shri Hansraj Gangaram

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway administration has extended the restriction limit in regard to the Brake inspection rules for passenger trains;
- (b) if so, the details thereof;
- (c) the reasons for extending the restriction limit for brake inspection in passenger trains;
- (d) whether frequent complaints have been received about tracks, brakes, wheels, axle etc. because of extension of restriction limit for brake inspection of passenger trains; and
- (e) if so, the steps taken by the Railways to review will be conducted to maintain Passenger Safety Rules?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) Yes, Sir.

(b) Brake Inspection of trains is carried out during Primary Maintenance at the base Depot and also during Secondary Maintenance at the other end. As a matter of policy, detailed Brake system examination has been dispensed with at the other end provided the round trip distance of the train does not exceed 2500 Kms. or 3500 Kms. (for a few identified trains). Therefore, this inspection is done at train Terminating points or after a round trip distance of upto 2500 or 3500 Kms. Moreover, whenever a locomotive is changed for any reason Brake Power continuity is tested before commencement of journey.

(c) Given the size of our country, certain long distance trains had already been running for distances upto 3500 Kms. before reaching their destination and being given a Brake Inspection. Therefore in the interest of better utilization of coaches, certain other trains are also being allowed to run for upto 2500/3500 Kms. in a round trip without secondary maintenance which includes brake inspection.

(d) No, Sir. No complaints of these types have been received arising out of the extension of interval for Brake Inspection. The guidelines and instructions in this regard have been issued after due consideration of requirements of safety.

(e) Does not arise.